

to add one post of Professor and one post of Reader during Seventh Plan period.

[Translation]

Helicopter service in Chambal Area

***777. SHRI KAMMODILAL JATAV :**
Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Government propose to introduce Helicopter service in Chambal division in Madhya Pradesh for the convenience of people; and

(b) if so, by what time and the place from which it will started ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : (a) and (b) The Helicopter Corporation of India does not at present contemplate operating passenger services on its own. Helicopter capacity being progressively acquired by the Helicopter Corporation is primarily meant to provide air transport support to the petroleum sector. In addition, helicopter capacity is being offered on wet-lease terms to State Governments/Union Territories who will utilise them to meet their particular requirements.

[English]

Admission to the maternity nursing homes in Dr. Ram Manohar Lohia Hospital

***778. SHRI RAMESHWAR NEEKHRA :**
Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government are aware of the difficulty faced by patients in getting admission to the maternity nursing home in Dr. Ram Manohar Lohia Hospital, New Delhi;

(b) if so, the reasons therefor; and

(c) the remedial steps being taken or contemplated in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) to (c). The nursing Home is essentially meant for C.G.H.S. beneficiaries. By and large the C.G.H.S. beneficiaries have no difficulty in getting admission to the Maternity Nursing Home.

Unemployment due to operation of mechanical unloader at Cochin Port

***779. PROF. K. V. THOMAS :** Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) the number of workers in Cochin Port to be rendered out of employment consequent on the operation of the mechanical unloader;

(b) how many of these workers are likely to be given employment in other departments of the Port; and

(c) what compensation will be given to the surplus workers ?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c). No person on the rolls of Cochin Port Trust or Cochin Dock Labour Board will be out of employment as a result of the operation of the mechanical unloader. However, casual workers who are being occasionally employed will no longer be required. But under-employment of some registered cock workers of Cochin Dock Labour Board will result, for which a scheme for voluntary retirement will be considered at the appropriate time.

Implementation of reservation orders for SC/ST employees in Bio-Lab and Animal House, Madras

7582. SHRI M. MAHALINGAM : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government of India's orders providing reservation for Scheduled Caste and Scheduled Tribe employees at the time of initial recruitment, confirmation and at promotion stage are not being imple-

mented in the office of the Bio-Lab and Animal House, Madras from the date of issue of these orders;

(b) if so, the details thereof cadre-wise and year-wise and also reasons thereof; and

(c) when the orders will be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : (a) No, Sir.

(b) and (c). Do not arise.

Payment to states for implementation of Hindi as official Language

7583. SHRI CHINTAMANI JENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether many States/Union Territories regarded as 'C' States in regard to implementation of Hindi as official language have not received the Central share for payment of salary of Hindi teachers for the year 1986-87; and

(b) if so, the details thereof and the time by which it would be paid to these States/Union Territories ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) and (b). No, Sir. From the Group 'C' States/UT's only Karnataka and Andhra Pradesh could not receive payment of Central assistance to appoint Hindi teachers due to non-availability of required details/documents.

Payment will be made as soon as required details/documents are received from these States

Universities having Departments of History of Indian Art and Social Anthropology

7584. SHRI R. M. BHOYE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the names of the Central Universities in the country having fullfledged departments of the History of Indian art;

(b) the names of the Central Universities in India having full departments of Social Anthropology; and

(c) the steps Government have taken to encourage the setting up of such departments and the extent of financial assistance given by Government to the universities ?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KRISHNA SAHI) : (a) Banaras Hindu University has a Department of History of Arts, Delhi University has a Department of Fine Arts, Jawaharlal Nehru University has a School of Arts and Aesthetic Studies and Visva Bharati has a Department of History of Arts.

(b) No Central University has got a Department of Social Anthropology.

(c) The University Grants Commission encourages setting up of Department of History of Arts and Department of Social Anthropology and provides financial assistance depending upon the merit of proposal.

[*Translation*]

Provision of cat scan in Nagpur Medical College

7585. SHRI VILAS MUTTEMWAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Nagpur Medical College does not have a modern cat scan machine as a result of which difficulties are being experienced in treatment;

(b) whether local organisations and representatives of the people have demanded the installation of this machine there; and

(c) if so, the time by which this machine is likely to be made available to this medical college ?